

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 94 of 2017 (SZ)**

**Appellant(s)**

S. Selva Rajendran  
Proprietor of M/s Gnana Soundari Ice  
Factory, Washemenpet, Chennai

**Vs. Respondent(s)**

The Appellate Authority, Tamil Nadu  
Pollution Control Board, Chennai and 4  
others.

**Legal Practitioners for Appellant(s)**

M/s V. R. Rajasekaran

**Legal practitioners for respondent(s)**

M/s H. Yasmeen Ali for R2 & R3  
M/s A.S. Baradhi for R5

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 04.05.2018</p> <p>Appellant &amp; counsel not present. No representation respondents. Private notice to R4 not sent. For appearance of both sides and reply of R2, R3 &amp; R5 and private notice to R4 call on 31.05.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>